

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**  
**Srinagar, 5th of November, 2021**

**S.O. 379** .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Mr. Shakeel Ahmad (JKAS), Tehsildar Keegam Shopian to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Shopian.

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

No. LAW-Powr/20/2021-10

Dated :-05 -11- 2021

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
3. Divisional Commissioner, Srinagar
4. Deputy Commissioner Shopian. This is with reference to his letter No:- No.DCS/Misc/21-22/1155-58 Dated: - 29-10-2021
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

  
(Khursheed Ahmad Bhat)  
Additional Secretary to Government